

Santosh

***IN THE HIGH COURT OF BOMBAY AT GOA***

***LD-VC-79/2020***

Trucks & Towers Infratech (Pvt.) Ltd. .... Petitioner.

Versus

Ministry of Road Transport & Highways  
and others. .... Respondents.

Mr. S. D. Padiyar with Mr. P. Shirodkar, Advocates for the  
Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia  
Additional Govt. Advocate for Respondents No. 1 & 2.

**CORAM : DIPANKAR DATTA, CJ. &  
M.S. SONAK, J.**

**DATE : JULY 07 2020.**

**P.C. :-**

1. The learned Advocate General appears for the Respondents  
and seeks time.

2. S.O. to Thursday, 9<sup>th</sup> July, 2020.

**M.S. SONAK, J.**

**CHIEF JUSTICE**